

Inbaraj Vs State

Court: Madras High Court

Date of Decision: Dec. 20, 2022

Acts Referred: Indian Penal Code, 1860 " Section 229A, 376(2)(n), 450, 506(ii)
Protection Of Children From Sexual Offences Act, 2012 " Section 5(1), 6

Hon'ble Judges: T.V.Thamilselvi, J

Bench: Single Bench

Advocate: P.Parthiban, S.Vinoth Kumar

Judgement